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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 209/9/NCLT/AHM/2017

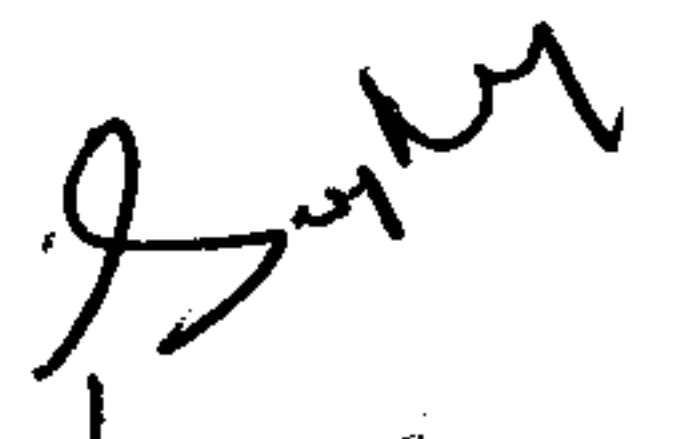

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018**

Name of the Company: Mansarovar Agro Sacks Pvt Ltd
V/s.
B P Food Products Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Y. SURYANARAYANA	Advocate	Petitioner/Operational Creditor	
2.	Lokesh Agarwal	PCS	Petitioner/Operational Creditor	

ORDER

Learned Advocate Mr. Y Suryanarayana with Learned PCS Mr. Lokesh Agarwal present for Operational Creditor/Petitioner. None present for Respondent.

None appeared for Respondent.

Objections not filed.

As a last chance for objections of Respondent, if any and for hearing before admission.

List the matter on 21.02.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 5th day of February, 2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**